

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:154

ANSWERED ON:08.03.2016

Sugar Policy

Raju Shri Gokaraju Ganga;Rao Shri Konakalla Narayana

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is planning to review and reformulate its policy on sugarcane, sugar and its by-products as the current policy puts the burden solely on the sugar mills which is both unreasonable and unaffordable leading to mounting cane arrears of the farmers;
- (b) if so, the details thereof;
- (c) whether the millers are suffering huge losses due to heavy taxes and non-availability of sugarcane due to decline in its production on account of mounting arrears; and
- (d) if so, the details thereof along with the corrective measures taken by the Government in this regard?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

- (a): No, Madam.
- (b): Does not arise.
- (c): No, Madam.
- (d): Does not arise.
